

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/179 & 180/CAA/2017  
NAME OF THE DEMERGED CO : CONGRUENT SOLUTIONS PVT LTD  
NAME OF THE RESULTING CO : CONGRUENT IT SERVICES PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

① Preethi Mohan  
Paritosa  
Venkateswaran

Counsel for the  
Petitioners



**ORDER**

Counsel for the applicant present. Heard the counsel. Order is reserved.

K Anantha Padmanabha Swamy  
Member (Judicial)

bc